

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-111/2012/5670/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the <sup>sd</sup> 23 June, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/4894 Dated 21.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with his official vehicle, at own cost, from the evening of 23.06.2023 till the morning of 26.06.2023**, as prayed for. Further, the Addl. District & Sessions Judge, No. 1, Nagaon and in her absence the next senior most Judicial officer will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-111/2012/5671/A, dated , 23-06-2023**

Copy to:

✓. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**